

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

Pursuant to communication No. 30890-91/RG dated 16-09-2022 of the Worthy Registrar General regarding the modification to the Roster for the week commencing 19<sup>th</sup> to 23<sup>rd</sup> of September, 2022, it is notified for the information of all the concerned that the Single Bench presided over by Hon'ble Mrs. Justice Sindhu Sharma will hold the Court singly in the Srinagar Wing of the Hon'ble High Court for the week commencing 19<sup>th</sup> to 23<sup>rd</sup> of September, 2022 and her ladyship will take up the last 50 % of the cases listed before SB-VIII of Hon'ble Ms. Justice Moksha Khajuria Kazmi in the Regular Cause list for the said week, except habeas corpus, tied-up, part heard and supplementary matters.

Dated:- 17.09.2022

Sd/-  
Registrar Judicial,  
Srinagar.

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mrs. Justice Sindhu Sharma.
2. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.  
... for information and necessary action.
3. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
4. Shri Tajamul Hussain, Developer, for necessary action at his end.
5. Notice boards.
6. Office file.

Registrar Judicial,  
Srinagar.

17/09/22